

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

118

Appeal No. 685/KB/2018


Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30<sup>TH</sup> AUGUST, 2018, 10:30 A.M.

Name of the Company	Xwin Software Solution Pvt. Ltd. -Vs- ROC, WB		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CA SHASWATI ARORA

APPELLANT


  
30/8/18

**ORDER**

Ld. Pr. CA for appellant is present.

Ld. Pr. CA for appellant filed affidavit of service proving service of notice to ROC, RD as well as Income Tax authorities. ROC seen filed report. Ld. Pr. CA filed rejoinder to the ROC report.

List it for hearing on 08/10/2018.



(Jinan K.R.)  
Member (J)